

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No...../2005
(CC 8176/2005)

(From the judgement and order dated 09/03/2005 in CRP No. 5031/2003 of the HIGH COURT OF A.P
AT HYDERABAD)

V. RAJENDRA KURUP (D) TH. LRS.

Petitioner(s)

VERSUS

KAMALA BAI & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 31/08/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

HON'BLE MR. JUSTICE P.P. NAOLEKAR

For Petitioner(s)

Mr. Mohd. Wasay Khan, Adv.

Mr. G. Ramakrishna Prasad, Adv.

Dr. K.P.Kylashanatha, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

No orders.

(N. Annapurna)

Court Master

(V.P. Tyagi)

Court Master